

c.c. 61 / 06

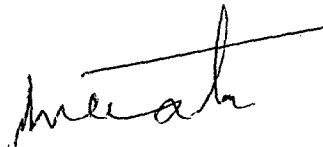
<sup>in</sup>  
at no. 128 / 06

13/7/06

Hon. Mr. Justice Khem Karan, V.C.

Hon. Mr. P. K. Chatterji, A.J.

Heard Mr. A. K. Srivastava and  
also perused the contents of the  
application u/s - 17 of the A.T. Act, 1985  
and the order dated 2/5/06 passed  
in OA. 128/06. We <sup>here</sup> ~~are~~ not been  
able to find-out in the order dated  
2-5-06 whether any direction, as  
such was given to any of the respondents  
to do or not to do one thing or  
other. There were all observations  
of the Hon. Member and they are not  
directions at all, so this C.C.P. is dismissed.

  
A.J.

  
V.C.

OR  
Copy prepared  
25/7/06